

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 43/16	TP 45/17	Hearing	433E/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

6. *Rajalakshmi K*
9844205104

Respondent
Bellary Ispat Pvt Ltd

Raja

7. *Shetkar*
9845360000

Petitioner
Magnifico Minerals

[Signature]

Counsel for petitioner is present. Counsel for petitioner is directed to comply the objections raised by the Registry. Counsel for respondent is present. She requested time to file objections.

List it on 14.09.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)